

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF C.R. 26 – VACANT (I/C) HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 28-07-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>Fresh</b>			
1	MCOC (B.A.) Exh- 194 Hearing / Order Say on Exh-197 (B.A.)	18/2018	Satish S. Mangale V/s. State of Maharashtra Through Kalwa P.stn.	Adv. M.B. Shirshat / Shukla